Name of the	Number of hostels funded Details of the proposals pending in				
Scheme	Chhattisgarh				
	2002-03 2003-04 2004-05 (till date)				

hostel for				State Govt. has already been
STs*				advised to send the complete proposal.
Grants-in- aid to NGOs"	6	6	6	Nil
Article 275(1) of the Constitution	Nil	Nil	2	Nil

^{*} In these schemes the funds are provided for construction only.

Auction of land for schools

- 1127. SHRI V. NARAYANASAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that there was strong resistance in the DDA meeting for auction of plots to the educational institutions; and
- (b) if so, what is the action Plan proposed by Delhi Government for allotting land for setting up of schools in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) and (b) The Delhi Development Authority has reported that matter pertaining to the mode of disposal of school sites was discussed in the meeting of the Authority held on 22.11.2004. However, no decision was taken on the same. Hence, there has been no change in the prevailing policy.

Probe into land allotted to schools and religious institutions

- 1128. SHRI R.K. ANAND: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government propose to order a probe into the land allotted to the schools and religious institutions from 1999 to 2004;

^{**} In this scheme, the funds are provided for running of the hostels only.